



No. 5(1)2016/CLA/DO/Delhi/RC/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health and Family Welfare)
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,
New Delhi-110 002
Dated, the 5th November, 2020

OFFICE ORDER

Sub: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, Ms Jaspreet Kaur, Assistant Director, Regional Office-North Zone is hereby appointed as Designated Officer for Ladakh & J &K UTs in place of Sh. B. S Acharya with immediate effect until further Orders.

2. The above Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.
3. This issues with the approval of Competent Authority.

(Arun Singhal)
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/ UTs
2. All Designated Officers/ All Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division.

(Dr. Shobhit Jain)
Executive Director (CS)